

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 478
ANSWERED ON 22ND JULY, 2021**

USE OF ETHANOL IN GASOLINE AS AUTOMOTIVE FUELS

**478. SHRI RAJA AMARESHWARA NAIK:
SHRI BHOLA SINGH:
DR. JAYANTA KUMAR ROY:
SHRI RAJVEER SINGH (RAJU BHAIYA):
DR. SUKANTA MAJUMDAR:
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI VINOD KUMAR SONKAR:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has issued a draft notification for facilitating use of a blend of 12 percent and 15 percent ethanol in gasoline as automotive fuels and if so, the details thereof;**
- (b) whether the target date for achieving 20 percent ethanol blending with petrol has been advanced by five years to 2025 to minimise pollution and reduce dependence on import;**
- (c) if so, the details thereof along with the steps being taken in this regard;**
- (d) whether the Government is considering to make use of flex-fuel engines mandatory for the automobile industry and if so, the details thereof; and**
- (e) the other initiatives being taken by the Government for transformation of the fossil fuel ecosystem in the country?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes, Sir. This Ministry has notified G.S.R. 439(E) dated 28-06-2021 to facilitate use of a blend of 12 percent and 15 percent ethanol in gasoline

as automotive fuels. Comments and objections have been solicited from concerned stakeholders.

(b) and (c) Yes, Sir. The target date for achieving 20 percent ethanol blending with petrol has been advanced by five years to 2025 to minimise pollution and reduce dependence on import. NITI Aayog has prepared a roadmap for Ethanol Blending India 2020-25.

(d) No such mandate is issued by the Ministry.

(e) Government is encouraging the use of electric vehicles and vehicles operating on alternative fuels by providing incentives.
